



सीमाशुल्क आयुक्तालय (निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाई कार्गो निर्यात, नवीन सीमा शुल्क भवन, निकट ड. गा. अ. हवाई अड्डा, नई दिल्ली-११००३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -110037

सि संख्या VIII(12)/ACE/Tech/PN/06/2020-21 4820 दिनांक:- 08.09.2020

PUBLIC NOTICE NO. 32/2020

DIN:-20200974Nln00000J74EC

Sub: - Auto Let Export Order under Express Cargo Clearance System (ECCS) -reg

Attention of the Exporters, Customs Brokers, trade and other stakeholders is invited towards the Circular No. 41/2020-Customs dated 07.09.2020 issued by the Central Board of Indirect Taxes & Customs regarding implementation of Auto Let Export Order (LEO) under Express Cargo Clearance System (ECCS).

2. In order to facilitate exports by courier and to enhance the global competitiveness of India's exporters, Board has decided to allow the facility of Auto Let Export Order (LEO) under the Express Cargo Clearance System.
3. The facility of Auto LEO has been developed by Directorate General of System & Data Management and is ready for launch.
4. The courier Shipping Bills (CSBs) filed for clearance of export goods under ECCS are subjected to Risk Management System (RMS), after the registration of the goods by the Custodian (arrival scan and weight record). The RMS either facilitates or interdicts a Courier Shipping Bill (CSB) as per risk parameters.
5. It has been decided, that export goods which are covered under CSBs, and are fully facilitated by RMS (no assessment, no examination) and cleared by customs x-ray scanning shall be automatically given LEO by the ECCS. This is expected to considerably reduce the dwell time of clearance of export shipment through courier.
6. Difficulties if any should be brought to the notice of the Additional Commissioner (Air Cargo Export) New Customs House, New Delhi.

4820

7. For Departmental Officers, the shall be treated as Standing Order.


This issues with the approval of the Commissioner, Air Cargo Export, NCH, New Delhi.

Hindi version follows.


(K.R. Madhar)
Additional Commissioner
Air Cargo Export

Copy to:

1. The Chief Commissioner of Customs (DZ), NCH, New Delhi-110037.
2. The Chief Commissioner Customs (Preventive), NCH New Delhi-110037
3. The Principal Commissioner of Customs, ICD Tughlakbad (Import & Export)/ACC (Import/ICD PPG/Airport & General/Audit, New Delhi.
4. PA to Commissioner of Customs Air Cargo Export NCH, New Delhi-110037.
5. All Additional Commissioner of Customs Air Cargo Export Commissionerate, New Delhi.
6. The Deputy/Assistant Commissioner Bond/Export Shed/CRU/SIIB/FPO/Refund/Recovery/Disposal/Legal/Review/Drawback/Audit/ NCT/ Admin/Adjudication/EDI for information and necessary action.
7. The Delhi Customs Brokers Association, 260-61, Anarkali Bazar, Jhandawalan extension, DDA Shopping Complex, New Delhi-110055.
8. Federation of India Export Organization, Niryat Bhavan, Rao Tula Ram Marg Opposite Army Hospital, R&R, New Delhi-110010.
9. Notice Board/Guard file


21/9/2020
Deputy Commissioner (Technical)
ACC Export